Minister be pleased to state :

(a) whether privatisation of various Ports has posed a danger to the security of the nation; and

(b) if so, the steps taken to tackle this problem?

The Minister of State in the Ministry of Defence and Minister of State in the Ministry of Parliamentary Affairs (Shri Mallikarjun) : (a) and (b) In the context of liberalisation of economy, private investors/operators have been allowed to participate in some areas of port functioning and port infrastructures. Concerned authorities ensure adequate security cover and as such private participation in port functioning/infrastructure facilities in unlikely to pose any danger.

[English]

ROHINI HOSPITAL

2100. Shri Manjay Lal : Shri Ram Prasad Singh :

Will the Minister of Health and Family Welfare be pleased to state :

(a) whether a 500 bed Dr. Baba Sahab Ambedkar Hospital and Rohini in Delhi is likely to be constructed during Eighth Five Year Plan;

(b) if so, the progress made so far in the construction of the hospital; and

(c) the time by which hospital is likely to be opened?

The Minister of State in the Ministry of Health and Family Welfare (Dr. C. Silvera) : (a) The construction of this hospital is planned during the Eight and Nineth Five Year Plans.

(b) The Government of NCT of Delhi has informed that an expenditure of Rs. 348.66 lakhs has been incurred upto 1994-95 towards cost of land, construction of compound wall, development of site etc.

(c) Start of OPD is envisaged by 1997-98 and the construction of the hospital is envisaged to be completed during the Nineth Five Year Plan.

[Translation]

K.V.I.C.

2101. Shri Jagmeet Singh Brar : Dr. Chinta Mohan :

Will the Minister of Industry be pleased to state :

(a) whether Khadi and Village Industries Commission directly provides financial assistance to a number of units;

(b) if so, the total number of such units as on April, 1995 provided direct financial assistance by the Commission during the previous years;

(c) whether a large number of units among those provided financial assistance are running into heavy losses;

(d) if so, the number of units suffered loss in 1994-95; and

(e) the number of units earning profit continuously for the last three years?

The Minister of State in the Ministry of Industry (Department of Small Scale Industries and Agro and Rural Industries) (Shri M. Arunachalam) : (a) to (e) The information is being collected and will be laid on the Table of the House.

[English]

PRIMARY HEALTH CENTRES

2102. Shri Chitta Basu : Shri Sanat Kumar Mandal : Shri Mohan Rawale :

Will the **Minister of Health and Family Welfare** be pleased to state :

(a) whether the Government propose to decentralise the Primary Health Centres throughout the country;

(b) if so, the details thereof and rationale behind the move;

(c) whether there is large scale deterioration of services in PHC; and

(d) if so, the remedial steps taken by the Government in this regard?

The Minister of Health and Family Welfare (Shri A. R. Antulay) : (a) and (b) With the enactment of the Constitutional (73rd Amendment Act) greater decentralisation and involvement of the Panchayats in the provision of health care services and health education is envisaged.

(c) and (d) The quality of health services is not uniform throughout the Country. The Central Government has asked to States to see that adequate funds are allocated for drugs and essential maintenance and doctors are posted to fill the existing vacancies.

KAIGA ATOMIC POWER PLANT

2103. Shri Rajendra Agnihotri : Will the Prime Minister be pleased to state :

(a) whether Kaiga Atomic Power Plant is likely to be designed by new one; and

(b) if so, the details thereof?

The Minister of State in the Prime Minister's Office and Minister of State in the Department of Atomic Energy and Department of Space and Minister of State in the Ministry of Science and Technology (Shri Bhuvnesh Chaturvedi) : (a) and (b) No, Sir. There is no proposal to have a new design for the Kaiga Atomic Pover Plant as a whole, except for the inner containment dome of the reactor building. The Nuclear Fowar Corporation of India Limited (NPCIL) is re-designing this structure based on the recommendation of Expert Committees which have